Surendra Pd. Sharma Secretary Bihar Legislative Assembly



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Dear Shri

I take this opportunity to apprise you briefly about the 6th Session of the 14th Bihar Legislative Assembly which was commenced on 12th July, 2007 and was adjourned sine-die on 18th July, 2007. The House held its 5 sittings.

Welcome Address & Constitution of Business Advisory Committee & Panel of Presiding Members

In the beginning of the 6th Session on 12th July, 2007 the Hon'ble Speaker welcomed the Hon'ble members of the Assembly and sought their help & co-operation in conducting the business of the House peacefully and smoothly. Thereafter the Hon'ble Speaker announced the names of Hon'ble members of the Assembly constituting the Business Advisory Committee for the Session. The Hon'ble Speaker also announced the names of five senior Hon'ble members of the Assembly constituting a panel of presiding members, any one of whom might preside over the Assembly in the absence of the Hon'ble Speaker in the Assembly in accordance with the arrangement made by him in this behalf.

Statement Regarding Assented Bill

The statement regarding the grant of assent to Eighteen (18) Bills passed during the Fifth Session by H.E. the Governor of Bihar was made by the Assembly Secretary.

Financial Business

The 1st supplementary demands for grants for the year 2007-08 were presented in the house on 12th July, 2007. Discussion and voting on this supplementary demands for grants were held on 16th July, 2007 and passed by voice vote. The concerned Appropriation Bill was passed on the same day.

Papers Laid on the Table

During the Session, the following Papers were laid on the Table of the House by the concerned Ministers-in-charge :-

- (i) The Bihar Right to Information Rules, 2006 under the provision of Section 29 (i) of the Right to Information Act, 2005.
- (ii) Notifications No.-S.O.-28, dated 30.03.2007 under the provision of Section-99 of the Bihar Value Added Tax Act, 2005.
- (iii) 4th quarterly result of trends of Receipt and Expenditure for the financial year of 2006-2007 U/S-11 of the Bihar Fiscal Responsibilities and Finance Management Act, 2006.
- (iv) Report of Performance of the Financial year 2006-07.
- (v) Reports of different Committees of Bihar Legislative Assembly.
- (vi) The report of the Comptroller and Auditor General of India for the year ended on 31st March, 2006 on Revenue receipts.
- (vii) The Commercial Report of the C.A.G. of India for the year 2005-06.

Obituary Reference

On 12th July, 2007, Hon'ble Speaker made references to the passing away of Shri Chandra Shekhar, Former Prime Minister; Shri Manjay Lal, Ex-State-Minister & Ex-M.P.; Shri Girish Narayan Mishra, Ex-State-Minister; Shri Lal Babu Prasad, Ex-State-Minister and Shri Baccha Choubey, Ex-MLA.

The Members stood in silence for one minute as a mark of respect to the departed souls.

Legislative Business

During the session, the following Bills were introduced, considered and passed by the House:-

- (i) The Bihar Shops and Establishments (Amendment) Bill, 2007.
- (ii) The Bihar Appropriation (No.-3) Bill, 2007.
- (iii) The Bihar Staff Selection Commission (Amendment) Bill, 2007.
- (iv) The Bihar Primary School Education Committee Bill, 2007.

Special Debate

Special debates were held on 13, 16 and 18 July, 2007 on the following issues, namely "Implementation of National Rural Employment Guarantee Scheme in the State", "Situation cropped up due to scarcity of Kerosene oil in the state" and "Situation cropped up due to Nuxal activities in the state" respectively.

Questions

610 notices by way of questions were received, out of which 371 were admitted. 17, 239 and 115 notices were admitted as short notices, starred and unstarred respectively. 50 questions were answered out of accepted questions on the floor of the house and 51 by way of written replies were laid on the table of the House.

Calling Attention Motions

111 notices for Calling Attention Motions were received out of which 08 were accepted for oral replies and 79 notices were sent to the concerned departments for written replies. Accepted all (eight) calling attention motions were answered on the floor of the House. Out of 111 Notices, 24 notices were rejected.

Zero Hour

Several issues of Public importance were raised by the Members in the House during Zero Hour.

Private Member Resolutions

During the session, 42 notices of Private Member Resolutions were received out of which 40 were accepted and 02 were rejected. Out of accepted notices, 33 were withdrawn in the House, 05 were accepted by the House and 02 were not moved in the House.

Valedictory Speech

On 18th July, 2007 at the conclusion of the Business of the Session, the Hon'ble Speaker made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments of state government, Police personnels, Press and electronic media, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their constructive co-operation during the session.

With warm regards.

Yours Sincerely,

| | | (Surendra Prasad Shrama) Secretary, |
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| To, | | Bihar Legislative Assembly, Patna. |
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